

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **04.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/189/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP)
M/s. Unique Roof Pvt Ltd
NAME OF RESPONDENT : Right Choice
SECTION : Sec.60(5) of IBC

ORDER

Learned RP Mr. Muthuiah Thevar Rajapandian is present in person through video conferencing platform and represents that in compliance with the directions issued by this Tribunal dated 01.12.2020 notice was taken privately to the Respondent.

It is represented by the RP that even though the notice sent through post it was returned, however, in relation to e-mail communication the same is being received. We direct the RP to file an affidavit in this regard under Section 65-B of Indian Evidence Act r/w Information Technology as may be appropriate. For this purpose, a week's time is granted. Post this matter on **29.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)